

Declaration of Assets and Liabilities

Year 2025-26

श्री रामजीदा
 12/1/26

I, Rajendra Prasad, son/daughter/wife of Late Tanuk Lal Yadav

aged 58 years, belonging to Bihar Legislative Assembly.

service and presently working as office attendant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Savitri Birendra
Devi Kumar

Sr. No.	Description	Self	Spouse Name(S)	Dependant 1 Name	Dependant 2 Name	Dependant 3 Etc. Name
(i)	Cash	10,000/-	NIL	5000/-	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	50,000/- S.B.I B.V.M	2000/- P.N.B PATNA	25000/- SBI	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	50,000/- LIC	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	20 Gram Gold 500 gram silver	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

14

3428
13/2/26

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the Income of the employee.

Rajendra Prasad
Office Attendant

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	250 Disi- mal villan Bhug Wahpr	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	10 D.c village Bhug Wahpr	NIL	3.47 Disimal madhuba- ni.	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	proce- ssion in village	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as Interest In property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	400,000/- four LAKHS	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

Rajendra Prasad
Office Attendant

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BMNPP5898P	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- PTS / BLA - 1019

Gender :- M (M/F)

Date of Birth :- 2 8 0 3 1 9 6 8 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar Legislative Assembly
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- Madhubani

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Rajendra Prasad

Name of Employee: RAJENDRA PRASAD

Designation: OFFICE ATTENDANT

Department: BIHAR VIDHAN SAGHA PAT

Place: PATNA

Date: 13-02-2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Rajendra Prasad
Office Attendant